

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated.....

Registration No.

Applicant (s)

VERSUS

Respondent (s)

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

27.9.2005

Applicant by Shri N.K. Salunke on behalf of Shri S. Nagu.

Respondents by Shri P. Shankaran.

In this case the learned counsel for the respondents has submitted a copy of the order passed by the Hon'ble High Court of MP in WP No. 7650/2005, whereby the Hon'ble High Court has stayed the order of the Tribunal dated 1.4.2005 passed in OA No. 147/2004, vide order dated 17.8.2005.

For the reason that the order of the Tribunal has been stayed by the Hon'ble High Court, this CCP is not maintainable at this stage. Accordingly, the same is dismissed as not maintainable.

(Madan Mohan)

(M.P. Singh)
VC

DY. REGISTRAR

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